



\$~SDB-2-5, 7-98, 100-101, 103-106

IN THE HIGH COURT OF DELHI AT NEW DELHI

+W.P.(C) 16266/2022 & C.M.Nos.50925-50926/2022

> PRASU INFRABUILD PVT LTD Petitioner

> > Through: Mr.Tarun Jain. Advocate with

> > > Mr.Divyansh Singh, Advocate.

versus

UNION OF INDIA & ORS. Respondents

> Through: Mr.Sanjay Kumar. SPC for R-1.

> > Mr.Zoheb Hossain, Sr.Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

Mr.Sumit Gaur, Advocate for R-6, 7,

9, 11, 12, 13, 14 & 15.

3

W.P.(C) 15240/2022, CM APPLs.47193-47195/2022, 42515/2023

PRESCON REALTORS AND INFRASTRUCTURES Petitioner

PRIVATE LIMITED

Mr. Piyush Sanghi, Mr. Nikhil Singh, Through:

Ms. Khushbu Sahu, Ms. Priyadashi Gopal, Mr. Sahil Pahwa, Ms. Riya Chaudhary, Ms. Anusha Nagarajan, and Mr.Rahul Ranjan, Advocates.

Mr. Tushar Jarwal, Advocate.

Versus

UNION OF INDIA & ORS. Respondents

> Mr. Vijay Joshi, Adv. for R-1. Through:

> > Mr. Zoheb Hossain, Sr. Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP. Mr. Anurag Ojha, Sr. Standing Counsel with Mr.Gautam Barnwal and Mr.Kr.Abhishek, Advocates for

R-5.

Page 1 of 48





| , | 1 |
|---|---|
| - | + |
| | |

+ W.P.(C) 16890/2022 & CM APPLs. 53510-53512/2022

BHAGWATI INFRA Petitioner

Through: Mr.Bharat Rai Chandani, Advocate

with Mr.Deepak Kumar Khokhar,

Advocate.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Mukesh Sachdeva, Advocate for

R-1.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

5

+ W.P.(C) 17073/2022 & CM APPL. 54098/2022

ALLERGAN HEALTHCARE INDIA PVT. LTD. Petitioner

Through: Mr. Sparsh Bhargava, Ms. Ishita Farsauja, Mr. Apoorv Shukla, Ms.

Prabhleen Kaur and Mr. Purseth

Kanan, Advocate.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Zoheb Hossain, Sr.Standing

Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

7

+ **W.P.(C) 10999/2018**

M/S PYRAMID INFRATECH PRIVATE LIMITED Petitioner

Through: Mr.Abhishek A Rastogi, Adv.

(through VC)

Versus

UNION OF INDIA & ORS. Respondents

Through: Ms.Pratima N.Lakra CGSC for UOI.

Mr. Vinod Diwakar, CGSC with Mr. Olson Nair, Advocate for UOI.

Page 2 of 48





Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP. Ms. Sonu Bhatnagar with Ms. Nishta Mittal and Ms. Monica Benjamin, Advs.

8

+ **W.P.(C) 12444/2018**

MASCOT BUILDCON PRIVATE LIMITED Petitioner Through: Mr.Aseem Mehrotra, Adv.

Versus

NATIONAL ANTI-PROFITEERING AUTHORITY & ORS.

..... Respondents

Through: Mr.Zoheb Hossain, Sr.Standing

Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Mr.Farman Ali, SPC with Mr.Athar Raza Farooqui, Advocate for UOI. Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Anushri Narain, Adv. for

R-3.

9

+ **W.P.**(C) 12647/2018

LIFESTYLE INTERNATIONAL PVT. LTD. Petitioner

Through: Mr.Sparsh Bhargava with Ms.Ishita

farsaiya and Mr. Purseth Kanan,

Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through Mr. Anurag Ahluwalia, CGSC for

UOI.

Mr. Zoheb Hossain, Sr. Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Page 3 of 48





+ **W.P.(C) 13194/2018**

SHARMA TRADING COMPANY Petitioner

Through: Mr. Naresh Thackar, Mr. Kumar

Visalaksh, Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr.

Ajitesh Dayal Singh, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Anurag Ahluwalia, CGSC for

UOI.

Ms. Akanksha Kaul, Advocate with Ms. Versha Singh Advs for UOI. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

11

+ **W.P.(C) 378/2019**

HINDUSTAN UNILEVER LIMITED Petitioner

Through: Mr. Ajay Bhargava, Ms. Vanita

Bhargava and Mr.Nikitha Shenoy,

Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Vikrant N. Goyal, Advocate with

Mr. Mrutunjay Mishra and Ms. Tania

Sharma, Advocates for UOI.

Mr.Harish Vaidyanathan Shankar, CGSC with Mr.Srish Kumar Mishra, Mr.Sagar Mehlawat and Mr.Alexander Mathai Paikaday,

Advocates.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Page 4 of 48





+ W.P.(C) 1418/2019 & CM APPL. No.6501/2019

M/S J.P. & SONS THROUGH: SHRI ANKIT KHANDELWAL, PROPRIETOR Petitioner

Through: Mr.Ajay Bhargava, Ms.Vanita

Bhargava, Mr. Aseem Chaturvedi and

Mr. Sahil Siddiqui, Advs.

Versus

NATIONAL ANTI- PROFITEERING AUTHORITY THROUGH: ITS SECRETARY & ORS. Respondents

Through: Mr.Zoheb Hossain, Sr.Standing

Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Mr. Kamal Sawhney,, Mr. Deepak Thackur, Ms. Aakansha Wadhwani,

Advocates for R-4

13

+ **W.P.(C)** 1655/2019

M/S EXCEL RASAYAN PRIVATE LIMITED Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

(through VC)

versus

UNION OF INDIA & ORS. Respondents

Through: Ms.Akanksha Kaul, Advocate with

Ms. Versha Singh Advs for UOI. Mr.Gyanendra Singh, Advocate. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Page 5 of 48





+ **W.P.(C) 2347/2019**

JUBILANT FOODWORKS LTD. & ANR. Petitioners

Through: Mr. V. Lakshmikumaran,

Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora,

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with

Mr. Aman Rewaria and Mr. Varun

Aggarwal, Advocates for

UOI.

Mr.Bhagvan Swarup Shukla, CGSC with Mr.R.R.Mishra, Advocate for

UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

15

+ **W.P.(C)** 3759/2019

MASCOT BUILDCON PRIVATE LTD. Petitioner

Through: Mr. Aseem Mehrotra, Adv.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Harish Vaidyanathan Shankar

CGSC, Mr. Srish Kumar Mishra,

Mr. Sagar Mehlawat and

Mr. Alexander Mathai Paikaday,

Advocates for UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Page 6 of 48





+ **W.P.(C) 4213/2019**

ABBOTT HEALTHCARE PRIVATE LIMITED

& ANR. Petitioners

Through: Mr.Ajay Bhargava, Ms.Vanita

Bhargava, Mr. Aseem Chaturvedi and

Mr.Sahil Siddiqui, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Ripu Daman Bhardwaj, CGSC

UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

17

+ W.P.(C) 5558/2019 & CM APPL.No.24368/2019

UNICHARM INDIA PVT. LTD. Petitioner

Through: Mr.Rupender Sinhmar, Mr.Prahlad

Singh, Mr.K. Gurumurthy, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with

Mr. Aman Rewaria and Mr. Varun

Aggarwal, Advocates for

UOI.

Mr. Anurag Ahluwalia, CGSC for

UOI.

Mr.Farmaan Ali with Ms.Usha Jamnal and Mr.Krishan Kumar,

Advocates for R-2 & 3.

18

+ **W.P.(C)** 7743/2019

RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner

Through: Mr. R. Jawahar Lal, Mr. Siddharth

Bawa Mr. Anuj Garg, Mr. Mohit

Sharma Advs.

Page 7 of 48





versus

UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondents

Through: Mr. Asheesh Jain, CGSC with

Mr. Gaurav Kumar, Ms.Ankita Kedia and Ms.Ria Khanna, Advocates for

R-1

Mr.Farman Ali, Advocate with Ms.Usha and Mr.Krishan Kumar,

Advocates for R-2 & 3

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

19

+ **W.P.(C) 8162/2019**

AFFINITI ENTERPRISES

..... Petitioner

Through: Mr. R. Jawahar Lal, Mr. Siddharth

Bawa Mr. Anuj Garg, Mr. Mohit

Sharma Advs.

Versus

UNION OF INDIA THROUGH: ITS SECRETARY & ORS.

..... Respondent

Through: Mr. Abhay Prakash Sahay, CGSC,

Ms. Mannu Singh, Mr.Kunal Dhawan, Ms.Swayamprabha, Advs

for UOI.

Mr. Ravi Chawla, St. Counsel for

NAA.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.





+ W.P.(C) 7910/2019 & CM APPL.No.32779/2019

SALARPURIA REAL ESTATE PVT. LTD Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

(through VC)

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Bhagwan Swarup Shukla, CGSC

with Ms. Sunita Shukla, Advocate for

UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

21

+ **W.P.(C) 7911/2019**

SATTVA DEVELOPERS PVT. LTD Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

(through VC)

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Manish Mohan, CGSC with Mr.

Devendra Kumar, Advocate for UOI. Mr.Abhay Prakash Sahay, CGSC, Ms. Mannu Singh, Mr.Kunal Dhawan, Ms.Swayamprabha, Advs

for UOI.

Mr.Gyanendra Singh, Advocate. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

22

+ **W.P.(C) 8078/2019**

M/S SATYA ENTERPRISES Petitioner

Through: Mr.Sumit K Batra and Mr.Manish

Khurana, Advocates.

Versus

Page 9 of 48





UNION OF INDIA & ORS.

Through: Mr.Sushil Kumar Pandey, SPC for

UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

..... Respondents

Advocates for NAA/DGAP. Mr.Satyakam, ASC with for R-4. Mr. Ashish Verma and Mr. Debopriya

Moulik, Advocates

23

+ **W.P.(C)** 9053/2019

UNICHARM INDIA PVT. LTD Petitioner

Through: Mr.Rupender Sinhmar, Mr.Prahlad

Singh, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with

Mr. Aman Rewaria and Mr. Varun

Aggarwal, Advocates for

UOI.

Mr.Farmaan Ali with Ms.Usha Jamnal and Mr.Krishan Kumar,

Advocates for R-2 & 3.

24

+ W.P.(C) 11253/2019 & CM APPL. No.46337/2019

LIFESTYLE INTERNATIONAL PVT. LTD. Petitioner

Through: Mr.Sparsh Bhargava with Ms.Ishita

farsaiya and Mr. Purseth Kanan,

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar with Ms.Ramneet

Kaur and Mr.Shaurya Katoch,

Advocates for UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Page 10 of 48





+ **W.P.(C)** 12355/2019

PARAMOUNT, PROPBUILD PVT. LTD. Petitioner

Through: Mr. Abhishek Choudhary, Advocate.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Ruchir Mishra, Advocate with

Mr.Sanjiv Kumar Saxena, Mr.Mukesh Kr.Tiwari and Ms.Reba Jena Mishra and Ms.Poonam,

Advocates for UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

26

+ **W.P.(C) 12717/2019**

BHARTIYA CITY DEVELOPERS PVT LTD Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

(through VC)

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vikram Jetly CGSC and

Ms.Shreya Jetly, Adv. for UOI Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Mr. Chandra Prakash, Advocate for

DGAP and NAA.

Page 11 of 48





+ W.P.(C) 12847/2019 & CM APPL.No.52474/2019

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD.

..... Petitioner

Through: Mr.Puneet Agarwal with Mr.Ketan

Jain and Mr.Chetan Kumar Shukla

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vikram Jetly CGSC and

Ms.Shreya Jetly, Adv. for UOI.

Mr.Farman Ali, Advocate with Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. For UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-2 & 5.

Mr.Jatin Puniyani, GP for UOI.

28

+ W.P.(C) 969/2020 & CM APPL.5342/2020

NESTLE INDIA LTD. & ANR.

..... Petitioners

Through:

Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Waize Ali Noor, Ms.Kunjala Bhardwaj and Mr.Madhav Bajaj, Mr.Yash Upadhyay and Ms.Shreya

V.Mehra, Advocates for UOI. Mr.Zoheb Hossain, Sr.Standing

Page 12 of 48





Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

29

+ **W.P.(C) 1171/2020**

IFB INDUSTRIES LTD, Petitioner

Through: Mr.U. A Rana and Mr. Himanshu

Mehta, Advocates

Versus

NATIONAL ANTI-PROFITEERING AUTHORITY & ANR.

..... Respondents

Through: Mr. Dev P Bhardwaj and Mr. Sarthak

Anand, Advoctates for UOI

30

+ W.P.(C) 1406/2020 & CM APPL. No.4879/2020

M/S FRIENDS LAND DEVELOPERS Petitioner

Through: Mr. Prakash Kumar, Adv.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar with Ms.Ramneet

Kaur, Advocates for UOI.

Ms. Sonia Sharma, Advocate with Ms. Purva Chugh, Advocate for R-2 & 3. Ms. Sonu Bhatnagar, Sr. Standing Counsel with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Advs for

R-4 & 5

Mr.Jatin Puniyani, GP for UOI.

31

+ **W.P.(C) 1780/2020**

JOHNSON & JOHNSON PVT.LTD Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

Page 13 of 48





versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vikram Jetly CGSC and Ms.

Shreya Jetly, Adv. for UOI/R-1 Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4.

32

+ W.P.(C) 2083/2020 & CM APPL.No.7369/2020

FUSION BUILDTECH PVT LTD Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

(through VC)

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar with Ms.Ramneet

Kaur, Advocates for UOI.

Mr. Zoheb Hossain, Sr. Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Mr. Aman Malik, Advocate for R-2 &

3/NAA.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4

33

+ W.P.(C) 2084/2020 & CM APPL. No.7371/2020

ASTER INFRAHOME PVT LTD Petitioner

Through: Mr. Sumit K. Batra with Mr. Manish

Khurana, Advs.

Page 14 of 48





Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar with Ms.Ramneet

Kaur, Advocates for UOI.

Mr.Samir Malik, Adv. for NAA and

DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4.

34

+ **W.P.(C) 2445/2020**

MIS SARVPRIYA SECURITIES PVT. LTD Petitioner

Through: Mr.Puneet Agarwal with Mr.Ketan

Jain and Mr.Chetan Kumar Shukla

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Aman Malik, Advocate for R-2 &

3/NAA.

35

+ **W.P.(C) 2490/2020**

JOHNSON & JOHNSON PVT LTD Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak

with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Zoheb Hossain, Sr.Standing

Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Page 15 of 48





+ W.P.(C) 2742/2020 & CM APPL. No.9552/2020

ACME HOUSING INDIA PVT. LTD. Petitioner

Through: Mr.Prateek Bansal, Advocate.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Zoheb Hossain, Sr.Standing

Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

37

+ **W.P.(C)** 3737/2020

PHIILIPS INDIA LIMITED. Petitioner

Through: Mr.Shashank Shekhar with

Mr.Siddharth Rajkonwar, Mr.Tushar Joshi and Mr.Samyak Jain, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vipul Agrawal with Mr. Dushyant

Agrawal, Advocates for R-2&3. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-5 to R-7.

Ms. Mansie Jain, Adv for R-8. Mr. Jatin Puniyani, GP for UOI.

38

+ **W.P.(C) 3910/2020**

MACROTECH DEVELOPERS LTD. (FORMERLY KNOWN AS M/S LODHA DEVELOPERS LTD.) & ANR Petitioners

Through: Mr. Kamal Sawhney, Mr.Deepak

Thackur and Ms. Aakansha

Wadhwani, Advocates

Page 16 of 48





Versus

UNION OF INDIA & ORS Respondents

Through: Mr.Zoheb Hossain, Sr.Standing

Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP. Mr. Vikramaditya Bhaskar, Adv.

Mr.Amar Dave, Amicus Curiae with

Ms.Sunita Shukla, Advocate.

39

+ **W.P.(C) 3911/2020**

M/S NANI RESORTS AND FLORICULTURE PVT. LTD.

..... Petitioner

Through: Mr.Puneet Agarwal with Mr.Ketan

Jain and Mr.Chetan Kumar Shukla

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Zoheb Hossain, Sr.Standing

Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Mr.Rajeev K Panday, AAG,

Mr. Rajeev M. Roy, Mr. P. Srinivasan,

Advs. for R-5

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-6 & 7.

Mr. Abhishek Saket and Ms. Sanna

Harta, Advocates.

40

+ **W.P.(C)** 4131/2020

MS. SAMSONITE SOUTH ASIA PVT. LTD Petitioner

Through: Mr. Rohan Shah, Adv.

Versus

Page 17 of 48





UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Asheesh Jain, CGSC with

Mr. Gaurav Kumar, Ms. Ankita Kedia and Ms. Ria Khanna, Advocates for

R-1

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv.

41

W.P.(C) 4345/2020

RECKITT BENCKISER INDIA PRIVATE LIMITED Petitioner

Mr. R. Jawahar Lal, Mr. Siddharth Through:

Bawa Mr. Anuj Garg, Mr. Mohit

Sharma Advs.

versus

UNION OF INDIA AND ORS & ORS.

..... Respondents

Through:

Mr. Asheesh Jain, CGSC with

Mr. Gaurav Kumar, Ms. Ankita Kedia and Ms.Ria Khanna, Advocates for R-

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

42

W.P.(C) 4348/2020

APEX MEADOWS PVT LTD

..... Petitioner

Through:

V. Lakshmikumaran, Ms. Mr. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak

with Mr.Agrim Arora, Advocates.

versus

Page 18 of 48





UNION OF INDIA & ORS. Respondents

Through: Ms. Neha Malik, Adv. for NAA and

DGAP.

Mr. M. Rambabu, Ms. Prity Kumari and Mr.N.Eswara Rao, Advs. for R-4. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

43

+ **W.P.(C)** 4375/2020

M/S PATANJALI AYURVED LTD Petitioner

Through: Mr. Priyadarshi Manish, Mrs. Anjali

Jha Manish, Ms. Saksham Garg and

Ms. Divya Rastogi, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Zoheb Hossain, Sr.Standing

Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

44

+ **W.P.(C) 4516/2020**

MCNROE CONSUMER PRODUCTS PVT. LTD. Petitioner

Through: Mr. Tarun Gulati, Sr. Advocate with

Mr. Kumar Visalaksh with Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh,

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Zoheb Hossain, Sr.Standing

Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP. Mr.Farmaan Ali with Ms.Usha Jamnal and Mr.Krishan Kumar.

Advocates for UOI.

Page 19 of 48





+ **W.P.(C) 4607/2020**

AFFINITI ENTERPRISES Petitioner

Through: Mr. R. Jawahar Lal, Mr. Siddharth

Bawa Mr. Anuj Garg, Mr. Mohit

Sharma Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Farmaan Ali with Ms.Usha

Jamnal and Mr.Krishan Kumar,

Advocates for UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Mr. Ravi Chawla, St. Counsel for

NAA.

46

+ W.P.(C) 4824/2020 & CM APPL.No.2183/2021

M/S CILANTRO DINERS PVT. LTD Petitioner

Through: Mr. Nikhil Gupta, Mr. Vipin

Upadhyay and Mr. Rochit Abhishek,

Advocates

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Farmaan Ali with Ms.Usha

Jamnal and Mr.Krishan Kumar,

Advocates for UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Mr.Rony John, Mr.Piyush Swami and Mr.Arshdeep Singh and Mr.Anuj

Dubey, Advocates for R-2 and 3.

Page 20 of 48





+ **W.P.(C)** 4957/2020

WHIRLPOOL OF INDIA LTD

..... Petitioner

Through:

Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak

with Mr.Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Farmaan Ali with Ms.Usha Jamnal and Mr.Krishan Kumar.

Advocates for UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-5.

48 +

W.P.(C) 5347/2020 & CM APPL. No.23558/2020

GAURSONS REALTECH PVT LTD Petitioner

Through: Mr. Monish Panda, Advocate with

Mr.Mrinal Bharat Ram, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Bhagwan Swarup Shukla, CGSC with Ms.Sunita Shukla, Advocate for

UOI.

Mr.Farmaan Ali with Ms.Usha Jamnal and Mr.Krishan Kumar,

Advocates for UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Page 21 of 48





+ **W.P.(C)** 5798/2020

RAMPRASTHA PROMOTERS AND DEVELOPERS PVT. LTD.

..... Petitioner

..... Respondents

Through: Mr.Puneet Agarwal with Mr.Ketan

Jain and Mr.Chetan Kumar Shukla

Advocates.

Versus

UNION OF INDIA & ORS.

Through: Mr. Anil Soni, CGSC for UOI with

Mr. Devvrat Yadav and Mr.Devvrat

Yadav, Advocate.

Ms. Sonu Bhatnagar with Ms. Nishta Mittal and Ms. Monica Benjamin,

Advs for R-2 to 7.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Ms. Akanksha Kaul, Advocate with Ms. Versha Singh Advs for UOI.

50 +

W.P.(C) 5979/2020 & CM APPL. No.21655/2020

EMAAR MGF LAND LTD

..... Petitioner

Through:

Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Ravi Prakash, CGSC with Mr.Aman Rewaria and Mr.Varun Aggarwal, Ms. Astu Khandelwal and Mr. Yasharth Shukla, Advocates for

UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Page 22 of 48





Mr. Parangat Pandey, Advocate for R-3.

Mr. Satish Kumar, Sr. Standing Counsel.

51

+ **W.P.(C) 6671/2020**

GAURAV SHARMA FOOD INDUSTRIES Petitioner

Through: Mr.Satish Kumar, Sr.standing

counsel.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Vivek Goyal, Advocate with

Mr.Gokul Sharma, Advs for R-1. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

52

+ W.P.(C) 7412/2020 & CM APPL. No.24800/2020

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner

Through: Mr. Tushar Jarwal with Mr. Rahul

Sateeja and Mr. Pranav Bansal, Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Farman Ali, Advocate with

Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. For UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Page 23 of 48





+ **W.P.(C)** 7736/2020

M/S PRASAD MEDIA CORPORATION PVT LTD Petitioner

Through: Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr.

Karan Sachdev, Mr. Yogendra Aldak

with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Ms.Aakanksha Kaul, Advocate with Mr.Aman Sahani and Ms.Versha

Singh, Advocates for UOI.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

54

+ **W.P.(C) 8229/2020**

LITECON INDUSTRIES PVT.LTD.

..... Petitioner

Through:

Mr. Kumar Visalaksh with Mr. Udit Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh,

Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Farman Ali, Advocate with

Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. for UOI

Mr. Vipul Agrawal with Mr. Dushyant

Agrawal, Advocates for R-2&3. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Page 24 of 48





+ W.P.(C) 8751/2020 & CM APPL.No.28192/2020

M/S SIGNATURE BUILDERS PVT. LTD. Petitioner

Through: Mr.Puneet Agarwal with Mr.Ketan

Jain and Mr.Chetan Kumar Shukla

Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Harish Vaidyanathan Shankar, CGSC with Mr.Srish Kumar Mishra, Mr.Sagar Mehlawat, Ms. Manpreet Kaur Bhasin and Mr.Alexander Mathai Paikaday, Advocates for UOI. Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-2.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

56

+ W.P.(C) 9146/2020 & CM APPL. No.29630/2020

LITE BITE TRAVELS FOODS PVT LTD Petitioner

Through: Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr.

Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Satish Kumar, Sr.standing counsel

with Ms.Vaishali Goyal and

Mr.Dhruv, Advocates for R-1.

Mr. Ashwini Chawla, Adv. for R-2 &

3.

Page 25 of 48





+ **W.P.(C)** 9931/2020

M/S NIRALA PROJECT PVT LTD. Petitioner

Through: Mr.Puneet Agarwal with Mr.Ketan

Jain and Mr.Chetan Kumar Shukla

Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Farman Ali, Advocate with

Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. For UOI

Ms. Neha Malik, Adv. for R-3 & 4

58 +

W.P.(C) 9934/2020 & CM APPL. Nos.31623-24/2020

M/S S3 BUILDWELL LLP Petitioner

Through: Mr.Puneet Agarwal with Mr.Ketan

Jain and Mr.Chetan Kumar Shukla

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Ms.Aakanksha Kaul, Mr.Manek

Singh, Mr. Aaman Sahani, Advocates

for UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

59

W.P.(C) 9935/2020 & CM APPL. Nos.31625-26/2020

M/S JMK HOLDINGS PVT LTD. Petitioner

Through: Mr.Puneet Agarwal with Mr.Ketan

Jain and Mr.Chetan Kumar Shukla

Advocates.

Versus

Page 26 of 48





UNION OF INDIA & ORS.

..... Respondents

Through: Ms.Aakhanksha Kaul, Mr.Aman Sahani and Ms.Versha Singh,

Advocates for UOI.

60

+ W.P.(C) 10901/2020 & CM APPL. 34162-34163/2020

S.C. JOHNSON PRODUCTS PVT. LTD. Petitioner

Through: Mr.Rajat Bose with Mr.Ankit

Sachdeva, Advs.

Versus

UNION OF INDIA, THROUGH ITS SECRETARY & ORS.

..... Respondents

Through: Ms.Nidhi Raman, CGSC with

Mr.Zubin Singh and Mr.Mayank

Sansanwal, Adv. for UOI. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

61

+ W.P.(C) 10932/2020 & CM Nos.34237-38/2020, CM No.8172/2022

M/S EMAAR MGF LAND LTD

..... Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Ravi Prakash, CGSC with

Mr.Farmaan Ali, Mr.Manas Tripathi and Ms.Shruti Shivkumar, Advocate

for UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Page 27 of 48





Advocates for NAA/DGAP. Ms. Neha Malik, Advocate for R-4. Mr. Satish Kumar, Sr. Standing Counsel for respondent No.3. Ms. Neha Malik, Adv. for NAA and **DGAP**

62

W.P.(C) 990/2021 +

M/S BPTP LTD.

..... Petitioner

Mr.Manish Through: Mr.Kishore Kunal.

Rastogi and Ms. Ankita Prakash,

Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Mr. Asheesh Jain, CGSC with Through:

> Mr. Gaurav Kumar, Ms. Ankita Kedia and Ms.Ria Khanna. Advocates for R-

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for R-4.

63

W.P.(C) 997/2021 & CM No.2721/2021

M/S MAN REALTY LTD & ANR. Petitioners

> V. Lakshmikumaran, Through: Mr. Ms.

> > Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak

with Mr.Agrim Arora, Advocates.

Versus

Page 28 of 48





UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Farman Ali, Advocate with

Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. For UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

64

+ **W.P.(C)** 1357/2021

M/S INFINITI RETAIL LTD Petitioner

Through: Mr.Rohan Shah, Mr.Mihir

Deshmukh, Mr.Rajat Mittal, Mr. Jay Gandhi and Ms. Megha, Advocates.

Versus

UNION OF INDIA AND ORS.

..... Respondents

Through: Mr. Dev. P. Bhardwaj, CGSC for

UOI with Mr.Kushal Saini, Adv. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

65

+ **W.P.(C)** 1366/2021

M/S TATA STARBUCKS PRIVATE LIMITED Petitioner

Through: Mr. Rohan Shah, Advocate

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Zoheb Hossain, Sr.Standing

Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Page 29 of 48





W.P.(C) 1593/2021 & CM APPL. No.4529/2021 +

RAYMOND CONSUMER CARE LTD. Petitioner

> Through: Lakshmikumaran, Mr. V. Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak

with Mr.Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

> Ms.Amrita Prakash, CGSC Through:

Mr. Vishal Ashwani Mehta, Advocate

for UOI

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

67

W.P.(C) 1765/2021

M/S LE REVE Petitioner

> Mr.Nikhil Mr. Vipin Through: Gupta,

Upadhayay and Mr.Rochit Abhishek,

Advs.

Versus

UNION OF INDIA & ORS. Respondents

> Mr.Rishabh Sahu with Mr. Sameer Through:

> > Sharma Advs. for UOI.

Mr. Ashwini Chawla, Adv. for R-2 &

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

68

W.P.(C) 1766/2021 +

NEEVA FOODS PVT. LTD

..... Petitioner

Gupta, Mr.Nikhil Through: Mr. Vipin

Upadhayay and Mr.Rochit Abhishek,

Advts.

Page 30 of 48





versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Zoheb Hossain, Sr.Standing

Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

69

+ W.P.(C) 1852/2021 & CM Nos.5359/2021, 29026-29027/2021

M/S SUBWAY SYSTEMS INDIA PVT LTD Petitioner

Through: Mr. Pratyush Prava Saha, Advocate.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Satya Ranjan Swain, Sr.PC,

Mr.Kautilya Birat, Adv. for R-1/UOI Mr.Zoheb Hossain, Sr.Standing

Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

70

+ W.P.(C) 1951/2021 & CM APPL. Nos.5705-06/2021

M/S SUB WEST RESTAURANTS LLP Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

(through VC)

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Anshuman, Sr.Panel Counsel

with Mr. Piyush Ahluwalia, Advocate

for R-1.

Mr.Aditya Dewan, Advs. for R-

3/NAPA.

Ms. Sonu Bhatnagar, Sr. Standing Counsel, with Ms. Venus Mehrotra, Adv. & Ms. Kanak Grover, Adv. for

R-4.

Ms. Talish Ray, Adv.

Page 31 of 48





Mr. Zoheb Hossain, Sr. Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

71

W.P.(C) 2440/2021

BONNE SANTE Petitioner

Through: Mr. Nikhil Gupta, Mr. Vipin

Upadhayay and Mr.Rochit Abhishek,

Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Ms.Pratima N.Lakra, CGSC for UOI.

Mr.Rony John, Mr.Piyush Swami, Mr.Arshdeep Singh and Mr.Anuj

Dubey, Advocates for R-2 and 3. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

72

+ W.P.(C) 2676/2021 & CM APPL.7906-07/2021

HORIZON PROJECTS PRIVATE LIMITED Petitioner

Through: Mr. Kumar Visalaksh with Mr. Udit

Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh,

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rajesh Kumar with Ms.Ramneet

Kaur, Advocates for UOI. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani,

Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Mr. Parangat Pandey, Adv. for R-3.

Page 32 of 48





+ W.P.(C) 2785/2021 & CM APPL.8368/2021

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner

Through: Mr. Sujit Ghosh, Mr. Mannat

Waraich, Mr. Ashray Behura and

Ms. Ananya Goswami, Advs.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Zoheb Hossain, Sr.Standing

Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

74

+ **W.P.(C) 2897/2021**

ITC LIMITED & ANR. Petitioners

Through: Mr. Ajay Aggarwal, Advocate.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with

Mr.Aman Rewaria and Mr.Varun Aggarwal, Advocates for

UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

75

+ **W.P.(C) 2970/2021**

M/S DRA AADITHYA PROJECTS PVT. LTD. Petitioner

Through: Mr. Monish Panda, Advocate with

Mr.Mrinal Bharat Ram and

Advocates.

Versus

Page 33 of 48





UNION OF INDIA & ORS.

Through:

Mr. Manish Mohan, CGSC with Mr.Devendra Kumar, Adv.for UOI. Mr. Sameer Vashisht, ASC Civil GNCTD with Ms. Sanjana Nangia,

Advocates.

Mr. Yunus Malik, Adv. with Ms. Naazish Khan, Advocate for NAA &

DGAP.

76 +

W.P.(C) 3254/2021

GILLETTE INDIA LTD

..... Petitioner

..... Respondents

Through:

Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Asheesh Jain, CGSC with

Mr. Gaurav Kumar, Ms.Ankita Kedia and Ms.Ria Khanna, Advocates for

R-1.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

77

+ **W.P.(C) 3306/2021**

PROCTER AND GAMBLE HOME PRODUCTS PVT LTD

..... Petitioner

Through:

Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

versus

Page 34 of 48





UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Ripudaman Bhardwaj, CGSC for

R-1.

Mr. Vivek Goyal, CGSC with Mr. Gokul Sharma, Adv. for UOI. Mr. Zoheb Hossain, Sr. Standing Counsel with Mr. Vivek Gurnani,

Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

78

+ **W.P.(C)** 3327/2021

PROCTER AND GAMBLE HYGIENE AND HEALTH CARE LTD

..... Petitioner

Through:

Mr. V. Lakshmikumaran, Ms. Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Vivek Goyal, Advocate with Mr. Gokul Sharma, Advocate for R-1. Mr. Zoheb Hossain, Sr. Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

79

+ W.P.(C) 3508/2021 & CM APPL. Nos.25152-53/2021

M/S ALTON BUILDTECH INDIA PVT LTD Petitioner

Through: Ms.Ruby Singh Ahuja, Ms. Kritika

Sachdeva, Mr. Vishal Gehrana and Mr. Jappanpreet Hora, Advocates

versus

UNION OF INDIA & ORS. Respondents

Through: Ms.Pratima N.Lakra, CGSC with

Ms. Vanya Bajaj, Advocate for UOI. Mr. Vinod Diwakar, CGSC with Mr. Vishal Kumar Singh and

Page 35 of 48





Mr.Olson Nair, Advs. for UOI. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

80

+ **W.P.(C) 3867/2021**

M/S ELECTRONICS MART INDIA LTD Petitioner

Through: Mr.Nikhil Gupta, Mr.Vipin Upadhayay and Mr.Rochit Abhishek,

Advs.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Farman Ali, Advocate with

Mr.Krishan Kumar and Ms.Usha

Jamnal, Advs. For UOI.

Mr. Yunus Malik, Adv. with Ms. Naaziah Khan, Advocate for NAA

and DGAP.

81

+ **W.P.(C) 4600/2021**

INOX LEISURE LIMITED.

..... Petitioner

Through: Mr. Kumar Visalaksh with Mr. Udit

Jain, Mr. Arihant Tater, Mr. Saurabh Dugar and Mr. Ajitesh Dayal Singh,

Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr. Ripudaman Bhardwaj, CGSC for

K-I.

Mr.Bhagvan Swarup Shukla, CGSC with Mr.Sarvan Kumar, Advocate for

UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Page 36 of 48





Mr. Bhagwan Swarup Shukla, CGSC with Ms. Sunita Shukla, Advocate for UOI.78

82 +

W.P.(C) 4789/2021

M/S MANAS VIHAR SAHAKARI AWAS SAMITI LTD.

..... Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

(through VC)

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Bhagwan Swarup Shukla, CGSC

with Ms. Sunita Shukla, Advocate for

UOI.

Mr. Ripudaman Bhardwaj, CGSC and Ms.Neha Sharma, Adv for R-1. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Mr. Manas Bhatnagar, Advocates for

R-4.

83 +

W.P.(C) 4794/2021 & CM APPL. 14802/2021

YELLOW SUN RESTAURANTS

PRIVATE LIMITED Petitioner

Through: Mr. Nikhil Gupta, Advocate.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ajay Kumar Pandey, SPC for

UOI

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Page 37 of 48





+ W.P.(C) 6337/2021 & CM APPL.19960/2021

M/S PURI CONSTRUCTION PVT. LTD. Petitioner

Through: Mr.Puneet Agarwal with Mr.Ketan

Jain and Mr.Chetan Kumar Shukla

Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Kunal Sharma, Sr. Standing

Counsel with Mr. Shubhendu

Bhattacharya, Adv.

Mr. Apoorv Kurup with Mr. Shivansh

Dwivedi, Advocates for R-1 Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Mr.Ravi Prakash, CGSC for R-3 to R-6 with Ms.Shruti Shivkumar, Ms.Taha Yasin and Mr.Anshuman

Das Gupta Advs.

85 +

W.P.(C) 12471/2021 & CM APPL.No.39234/2021

SOUTHWINDS PROJECTS LLP Petitioner

Through: Mr.Kunal Vajani with Mr.Kunal

Mimani, Mr.Kartikey Bhatt and

Mr.Gaurav Katri.Advs.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Asheesh Jain, CGSC with

Mr. Gaurav Kumar, Ms.Ankita Kedia and Ms.Ria Khanna, Advocates for

R-1.

Mr. Aman Malik, Advocate for R-2 &

3.

Page 38 of 48





Mr.Adhishwar Suri, Advocate for Mr.Aditya Singla, Sr. Standing Counsel, Ms. A. Sahitya Veena for R-4.
Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

86 +

W.P.(C) 14666/2021 & CM APPL.46201-46203/2021

ANAND RATHI Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

(through VC)

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with

Mr.Aman Rewaria and Mr.Varun Aggarwal, Advocates for

UOI.

Mr.Aman Malik, Mr.Vijay Kumar Maurya and Ms.Shubhi Bhardwaj,

Adv. for NAA and DGAP

Mr. Yunus Malik, Advocate for NAA

& DGAP.

87 +

W.P.(C) 6983/2022 & CM APPL.21405/2022

WTC NOIDA DEVELOPEMENT COMPANY PRIVATE LIMITED

..... Petitioner

Through: Mr.Preetesh Kapur, Sr.Advocate with

Mr. Shaunak Kashyap,

Mr. Balasubramanian and Mr. Kanav Agarwal and Ms. Muskan Yadav,

Advocates.

versus

Page 39 of 48





UNION OF INDIA & ORS. Respondents

Through: Mr. Ravi Prakash, CGSC with

Ms. Archana Surve, Govt. pleader for

UOI

88

+ W.P.(C) 7781/2022 & CM APPL.23831/2022

SAMSUNG INDIA ELECTRONICS PVT LTD Petitioner

Through: Mr. Sujit Ghosh with Ms. Mannat

Waraich, Mr. Ashray Behrua and Ms. Ananya Goswami, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rakesh Kumar, CGSC and

Mr. Sunil, Advocate for UOI. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

89

+ W.P.(C) 8705/2022 & CM APPLs.26239-26240/2022

M/S TATA PLAY LIMITED Petitioner

Through: Mr. Rohan Shah with Mr. Bharat

Raichandani, Mr. Deepak Kumar

Khokhar, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Rakesh Kumar, CGSC and

Mr. Sunil, Mr.Abhishek Saket,

Advocate for UOI

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Page 40 of 48





W.P.(C) 12533/2022 & CM APPL. Nos.37949-37950/2022 +

LICHFL CARE HOMES LIMITED

..... Petitioner

Through: Mr. Pratyush Prava Saha, Advocate.

versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr.Kamal Kant Jha. SPC with Mr. Avinash. Advocates for R-1/UOI. Mr. Abhishek Saket, Advocate for

UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Ms. Sonu Bhatnagar with Ms. Nishta Mittal and Ms. Monica Benjamin,

Advs for R-5& 6.

Mr. Varun Sharma. Advocate for the

complainant.

Ms. Sharmila Upadhyay, Ms. Supriya R. Pandey and Mr. Pawan Upadhyay,

Advs. for R-4.

91

+ W.P.(C) 12557/2022 & CM APPL.Nos.38027-38028/2022

L OREAL INDIA PRIVATE LIMITED

..... Petitioner

Through:

Mr. V. Lakshmikumaran, Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr.Agrim Arora, Advocates.

versus

UNION OF INDIA & ORS.

..... Respondents

Through: Ms. Uma Prasuna Bachu, Sr.PC with

Ms.Poonam, GP for R-1.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Page 41 of 48





+ W.P.(C) 12573/2022 & CM APPLs.38062-38063/2022

M/S SWATI REALTY Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

(through VC)

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Sandeep Vishnu, SPC for UOI

Ms. Suruchi Suri, Advocate for R-4. Ms. Sonu Bhatnagar with Ms. Nishta Mittal and Ms. Monica Benjamin,

Advs for R-5& 6

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

93

+ W.P.(C) 12639/2022 & CM APPLs.38309-38310/2022 & 39263/2022

M/S PERFECT BUILDWELL PVT LTD Petitioner

Through: Mr. Krishna Mohan K Menon and

Ms. Parul Sachdeva, Advocate.

versus

UNION OF INDIA AND ORS Respondents

Through: Mr. Ravi Prakash, CGSC with Mr.

Abhishek Khanna, GP, Advocates for

UOI.

Mr. Abhishek Khanna, Advocate for

R-1.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Page 42 of 48





+ W.P.(C) 12797/2022 & CM APPLs.38922-38924/2022

VASAVI AND GP INFRA LLP

..... Petitioner

Through: Mr.Krishna Dev Jagarlamudi,

Advocate with Mr.N.Sai Vinod,

Advocate.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through: Mr.Jatin, Sr.Panel Counsel with

Ms.Chetanaya Puri and Anand

Awasthi, Advs. for UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Ms. Sonu Bhatnagar with Ms. Nishta Mittal and Ms. Monica Benjamin,

Advs for R-4

95

+ W.P.(C) 13657/2022 & CM APPLs.41646-41647/2022

M/S DLF LIMITED

..... Petitioner

Through:

Mr. V. Lakshmikumaran, Mr. Agrim Arora, Mr. Yogendra, Mr.Karan

Sachdev and Mr. Sumit Khadaria,

Advocates.

Versus

UNION OF INDIA & ORS.

..... Respondents

Through:

Mr. Asheesh Jain, CGSC with

Mr. Gaurav Kumar, Ms.Ankita Kedia and Ms.Ria Khanna, Advocates for

R-1.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani,

Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP. Mr.Satish Kumar, Sr.Standing Counsel with Ms.Vaishali Goyal,

Advocates for R-5.

Page 43 of 48





+ W.P.(C) 13715/2022 & CM APPLs.41879/2022, 45056/2022 and 45505/2022

NY CINEMAS LLP Petitioner

Through: Mr.Rituraj H. Gurjar with Mr.Prateek

K. Chadha, Mr. Sreekar Aeghuri, Ms.

Pragya Ganjoo, Mr. Vrishank

Singhania, Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr. Sushil Kumar Pandey, Advocate

for UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Mr. Anurag Ojha, Sr.Standing Counsel, and Mr. Gautam Barnwal,

Advs. respondent No.3 & 4.

Ms.Sonu Bhatnagar with Ms.Anushree Narain, Ms.Venus Mehrotra and Ms.Nishtha Mittal,

Advocates for R-5& 6

97

+ **W.P.(C) 14835/2022**

M/S AIRMID REAL ESTATE LTD. Petitioner

Through: Mr.Kishore Kunal, Mr.Manish

Rastogi and Ms.Ankita Prakash,

Advocates.

versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Sushil Kumar Pandey, Advocate

for UOI.

Mr.Rajesh Kumar, Advocate with Ms.Ramneet Kaur, Advocates for

UOI.

Page 44 of 48





Mr. Zoheb Hossain, Sr. Standing Counsel with Mr. Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja, Advocates for NAA/DGAP.

98

+ W.P.(C) 15169/2022

GELENMARK PHARMACEUTICAL

LIMITED AND ANR Petitioners

Through: Mr. Rohan Shah, Advocate.

Versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr.Sushil Kumar Pandey with

Mr.Kuldeep Singh, Advocates for

UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

100

+ W.P.(C) 15172/2022

BARBEQUE NATION HOSPITALITY LTD Petitioner

Through: Mr. Srinivas Kotni, Mr. Anirudh

Ramanathan, Mr. Safal Sethi, Mr.

Anirudh Ramanathan, Advocates,

Versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr.Sushil Kumar Pandey with

Mr.Kuldeep Singh, Advocates for

UOI.

Mr.Rakesh Kumar, CGSC with

Mr.Sunil, Advocate for UOI. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Page 45 of 48





+ W.P.(C) 15289/2022 & CM APPL.Nos.47442-47443/2022

ANUTONE ACOUSTICS LIMITED Petitioner

Through: Mr. V. Lakshmikumaran, Ms.

Charanya Lakshmi Kumaran, Mr. Karan Sachdev, Mr. Yogendra Aldak with Mr. Agrim Arora, Advocates.

Versus

UNION OF INDIA & ORS. Respondents

Through: Mr.Sushil Kumar Pandey, Adv. for

UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

103

+ W.P.(C) 16734/2022 & CM APPLs.52794-52795/2022

M/S NANDI INFRATECH PVT LTD Appellant

Through: Mr.Sandeep Chilana, Advocate with

Mr.Prem Kandpal, Advocate

versus

UNION OF INDIA AND ORS Respondents

Through: Ms. Anushree Narain and Ms. Nishtha

Mittal Advocates for GST

104

W.P.(C) 16935/2022 & CM APPL.53667/2022

NEW WORLD REALTY LLP Petitioner

Through: Mr. Kumar Visalaksh, Mr. Udit Jain

Mr. Arihant Tater and Mr. Ajitesh

Dayal Singh, Advocates.

Versus

Page 46 of 48





UNION OF INDIA AND ORS Respondents

Through: Mr. Sushil Raja, SPC for UOI

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

105

+ W.P.(C) 17010/2022 & CM APPL.53925/2022

WADHWA REALTY PVT LTD. Petitioner

Through: Mr. Kumar Visalaksh, Mr. Udit Jain

Mr. Arihant Tater and Mr. Ajitesh

Dayal Singh, Advocates

Versus

UNION OF INDIA AND ORS Respondents

Through: Mr. Neeraj, SPC with Mr. Sahaj

Garg, GP, Mr. Vedansh Anand, Advs

for UOI.

Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

106

+ W.P.(C) 246/2023 & CM APPL.Nos.939-940/2023

M/S BHARTIYA URBAN PVT LTD. (FORMERLY, BHARTIYA CITY DEVELOPERS PVT LTD.) Petitioner

Through: Mr. Abhishek A Rastogi, Adv.

(through VC)

Versus

UNION OF INDIA AND ORS

..... Respondents

Through: Mr.Gigi C.George with Mr.Dheeraj

Singh, Advocates for R-1/UOI. Mr.Zoheb Hossain, Sr.Standing Counsel with Mr.Vivek Gurnani, Mr. Sanjeev Menon, Ms. Sejal Aneja,

Advocates for NAA/DGAP.

Page 47 of 48





CORAM: HON'BLE MR. JUSTICE MANMOHAN HON'BLE MR. JUSTICE DINESH KUMAR SHARMA

% ORDER 18.08.2023

- 1. Arguments heard in part.
- 2. List on 14th and 15th September, 2023 at 2:30 pm.

MANMOHAN, J

DINESH KUMAR SHARMA, J

AUGUST 18, 2023 AR